

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 281/GT/2020

Subject : Petition for approval of tariff of Tanda STPS Stage-II (1320 MW) for the period from anticipated COD of Unit- I (1.11.2019 to 31.3.2024).

Petitioner : NTPC Limited

Respondents : UPPCL and 5 others

Date of Hearing : **6.2.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NTPC
Shri Ashutosh Srivastava, Advocate, NTPC
Shri Nihal Bhardwaj, Advocate, NTPC
Shri Kartikay Trivedi, Advocate, NTPC

Record of Proceedings

Since the order in the Petition (which was reserved on 6.4.2023) could not be issued prior to one Member of this Commission, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. The learned counsel for the Petitioner submitted that since the pleadings and arguments have been completed by the parties, the Commission may reserve its orders in the matter.
3. None appeared on behalf of the Respondents, despite notice.
4. The Commission, after hearing the learned counsel, reserved its order in the matter.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

